

**IN THE COURT OF SH. ARUL VARMA, LD. CHIEF
METROPOLITAN MAGISTRATE, CENTRAL DISTRICT, TIS
HAZARI COURTS, DELHI.**

**FIR No. 0194/2020
PS: DBG Road
State Vs. Ashwin Singh
Misc. Application**

20.08.2020

Proceedings of this matter has been conducted via Video Conferencing through Cisco Webex.

Earlier the matters were being adjourned en bloc pursuant to the orders of Hon'ble High Court. Now, as per the directions of Hon'ble High Court Endst. No. 1977-2009/DHC/2020 dated 30.07.2020, the matters are being taken up for regular hearing through Video Conferencing.


Present: Ld. APP for the State via Video Conferencing through Cisco Webex.
Sh. Suresh Prasad, Ld. Counsel for applicant via Video Conferencing through Cisco Webex.

Reply has been received on behalf of the IO through email.

A perusal of the reply reflects that applicant had purchased the said vehicle but ownership has not been transferred and this process is in progress.

At request, be put up for consideration on 22.08.2020.

Copy of this order be uploaded on the official website of the Delhi District Courts.


**(Arul Varma)
CMM (Central), Delhi
20.08.2020**

IN THE COURT OF SH. ARUL VARMA, LD. CHIEF
METROPOLITAN MAGISTRATE, CENTRAL DISTRICT, TIS
HAZARI COURTS, DELHI.

e-FIR No. 03764/2020

PS: DBG Road

Misc. Application

20.08.2020

Proceedings of this matter has been conducted via Video Conferencing through Cisco Webex.

This is an application received through email moved on behalf of applicant Pardeep Ghai for release of vehicle bearing registration number DL-3SDE-2496 on superdari.

Present: Ld. APP for the State via Video Conferencing through Cisco Webex.
None joined the Cisco Webex Room of this Court on behalf of applicant.

Reply of the IO has also not been received.

Be put up for consideration on 26.08.2020.

Copy of this order be uploaded on the official website of Delhi District Courts.

(Arul Varma)
CMM (Central), Delhi
20.08.2020